

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2016 IN
APPEAL NO. 184 OF 2013 &
IA NO. 451 OF 2016**

Dated: 20th September, 2017

In the matter of:

Bhaskar Shrachi Alloys Ltd.

**.... Review Petitioner(s)/
Appellant(s)**

Vs.

**Central Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **26.10.2017.**

PS/Court Master